

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 505
TO BE ANSWERED ON FEBRUARY 06, 2025**

METRO RAIL NETWORK IN TAMIL NADU

NO. 505. DR. KALANIDHI VEERASWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has any plans to extend the metro rail network within Tamil Nadu, particularly in cities such as Chennai and Coimbatore, if so, the details thereof;**
- (b) the details of proposed metro line extensions in Tamil Nadu, including timelines and the areas to be covered;**
- (c) the financial allocation made for the extension of metro lines in the said State;**
- (d) whether the Government has faced any challenges or delays in the implementation of these metro line extensions and if so, the details thereof; and**
- (e) the steps being taken to ensure the timely completion of these projects?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (e) Urban transport, which is an integral part of urban development, is a State subject. Hence, respective State Government/Union Territory (UT) is responsible for planning and initiating urban transport infrastructure including metro rail projects. In Chennai 54 km of metro network under phase-1 and phase-1 extension project, is already operational. Chennai Phase-2 project of 118.9 km has already been sanctioned by Central Government. Chennai Metro Rail

Limited (CMRL), which is Special Purpose Vehicle for implementation of Chennai Phase-2 project has informed physical and financial progress of phase-2 project as 40.41% and 32.74% respectively. Government of Tamil Nadu has forwarded DPR of Coimbatore Metro Rail Project. However, no proposal of extension of metro project in city of Chennai, Coimbatore or any other city has been submitted by GoTN. Metro project being cost intensive requires extensive appraisal and scrutiny at different level in Central Government. Also, it is informed that the Central Government considers financial assistance for such projects in cities or urban agglomerates, based on feasibility of the proposal and availability of resources, as and when posed by the concerned State Government/Union Territory (UT).
